

{ 31 July, 2006]

RAJYA SABHA

(b) if so, the details in this regard;

(c) the names of the States lagging behind in achieving the aim and objectives of each of such schemes; and

(d) the steps taken by Government to speed up the progress of each of such schemes?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD ALI ASHRAF FATMI): (a) There is no such Quarterly review mechanism in operation at present.

(b) to (d) Do not arise.

Reservation in Delhi University

†572. SHRI ALI ANWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that provision of reservation for SC/ST and backward classes in appointment to non teaching posts exists in University of Delhi and its colleges;

(b) if so, whether it is a fact that the reservation policy is not being followed *in toto* in the above institutes;

(c) whether it is also a fact that this provision is not being implemented in Satyawati College; and

(d) if so, the details of the measures proposed to be taken to ensure the compliance of reservation policy of Government?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (d) According to information furnished by the University of Delhi, the reservation policy is being followed in appointment to non-teaching posts by the University of Delhi and its colleges, including Satyawati College. However, the University Grants Commission (UGC) has informed that some complaints with regard to implementation of the reservation policy has been received. The Ministry has issued a directive under Section 20(1) of the University Grants Commission Act, 1956 to the UGC asking the Commission to ensure effective implementation of reservation policy in all Cental Universities.

† Original notice of the question was received in Hindi.